

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1051/2020
IN
PETITION NUMBER : CP/47/2017
NAME OF THE PETITIONER : S.K. Ganesh
NAME OF THE RESPONDENTS : Lyton Power Systems Pvt Ltd & 2 others
UNDER SECTION : Sec 242 (4) of CA, 2013

ORDER

Ld. Counsel Ms. S. Manjula Devi for the Applicant and Ld. Counsel Mr. Cibi
Vishnu for the Respondent are present.

List this matter on **11.06.2021** for physical hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs